

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:821  
ANSWERED ON:08.12.2003  
TOURISM PROJECTS  
BIR SING MAHATO

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) the names of Tourism projects sanctioned in States during the Tenth Five Year Plan alongwith amount allocated for the purpose;
- (b) the places at which these projects were proposed to be undertaken alongwith target set for their completion;
- (c) the names of projects completed and the expenditure incurred on each project, State-wise; and
- (d) by when the remaining projects are likely to be completed?

**Answer**

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

(a), (b) & (c): State-wise details of tourism projects sanctioned during the year 2002-03 and 2003-04 to date are given in Annexure I and II.

(d): Depending upon the size of the projects, a time limit is fixed in consultation with the Executing Agencies/State Governments.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a), (b) & (c) OF UNSTARRED QUESTION NO.821 BE ANSWERED IN THE LOK SABHA ON 8.12.2003 REGARDING TOURISM PROJECTS.

(Rs. in lakhs)

Sl.No. State/UT No.of Projects sanctioned Amount Sanctioned

1	Andhra Pradesh	2	507.50
2	Assam	9	768.13
3	Arunachal Pradesh	5	41.30
4	Bihar	8	505.00
5	Chhattisgarh	9	308.00
6	Goa	1	0.50
7	Gujarat	2	197.12
8	Haryana	8	332.25
9	Himachal Pradesh	30	779.32
10	J & K	3	94.38
11	Jharkhand	0	0
12	Karnataka	6	902.49
13	Kerala	11	861.36
14	Madhya Pradesh	18	711.18
15	Maharashtra	8	623.46
16	Manipur	2	5.24
17	Meghalaya	3	70.35
18	Mizoram	6	141.16
19	Nagaland	5	360.50
20	Orissa	2	47.50
21	Punjab	3	23.00
22	Rajasthan	13	1098.70
23	Sikkim	13	346.24
24	Tamil Nadu	5	559.00
25	Tripura	5	216.13
26	Uttaranchal	3	548.00
27	Uttar Pradesh	3	295.00
28	West Bengal	5	201.10
29	A & N Islands	0	0
30	Chandigarh	3	7.75
31	D & N Haveli	2	8.07
32	Delhi	14	504.00
33	Daman & Diu	3	49.50
34	Lakshadweep	0	0

35 Pondicherry 2 7.87

Total 212 11121.10

ANNEXURE-II REFERRED TO IN REPLY TO PART (a), (b) & (c) OF UNSTARRED QUESTION NO.821  
TO BE ANSWERED IN THE LOK SABHA ON 8.12.2003 REGARDING TOURISM PROJECTS.

STATE-WISE TOURISM PROJECTS SANCTIONED DURING THE YEAR 2003-04, TO DATE.

(Rs. in lakhs)

Sl.No. State/UT No.of Projects sanctioned Amount Sanctioned

1	Andhra Pradesh	2	550.00
2	Assam	2	155.46
3	Arunachal Pradesh	3	157.54
4	Bihar	0	0
5	Chhattisgarh	2	57.00
6	Goa	0	0
7	Gujarat	2	19.00
8	Haryana	6	558.49
9	Himachal Pradesh	2	65.00
10	J & K	2	770.00
11	Jharkhand	1	393.00
12	Karnataka	3	304.00
13	Kerala	2	65.00
14	Madhya Pradesh	6	236.20
15	Maharashtra	4	679.30
16	Manipur	1	82.44
17	Meghalaya	1	1.50
18	Mizoram	3	205.85
19	Nagaland	2	456.00
20	Orissa	3	404.55
21	Punjab	0	0
22	Rajasthan	9	1477.81
23	Sikkim	4	550.50
24	Tamil Nadu	6	833.55
25	Tripura	3	42.21
26	Uttaranchal	1	2.30
27	Uttar Pradesh	3	500.80
28	West Bengal	8	578.32
29	A & N Islands	0	0
30	Chandigarh	1	5.00
31	D & N Haveli	0	0
32	Delhi	7	727.07
33	Daman & Diu	1	265.07
34	Lakshadweep	0	0
35	Pondicherry	1	245.17

Total 91 10388.13